

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 3

COURT NO. : 1

24.04.2019

O.A./260/800/2014

GOPI NATH MALLICK
-V/S-
D/O POST

ITEM NO:55

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. D. K. Mallick, Ld. Counsel for the respondents is present and heard. No one was present on behalf of the applicant on previous date i.e. on 07.03.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to applicant by Regd. Post or Speed Post.</p> <p>Copy of this order be given to Ld. Counsel for the respondents also.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>